

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 309
IB-199(ND)/2024

IN THE MATTER OF:
LALIT MOHAN

.....APPLICANT/PETITIONER

SECTION
U/s 94(1) of IBC, 2016

Order delivered on 09.05.2024

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Prakhar Mittal, Advocate.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

The additional affidavit stated to have been filed by the Applicant pursuant to the order dated 25.04.2024 is not on record. The Applicant is directed to take steps to upload the same within one week.

List the matter on **22.05.2024**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)